

HIGH COURT OF DELHI: NEW DELHI

No. 1063/I-G-4/Genl.-I/DHC
Dated: 11.04.2023

NOTIFICATION

This is for information of all the concerned that in the Calendar for the year 2023 for this Court as well as District Courts of Delhi, due to printing error, 22nd April, 2023 is shown in red square instead of half red and half green square.

It is therefore, clarified that 22nd April, 2023 will be observed as holiday by this Court as well as District Courts of Delhi on account of 'Id-ul-Fitr'. Moreover, the cases (including the cases wherein orders/judgments are reserved), if any, inadvertently, listed on 22nd April, 2023 in the District Courts of Delhi shall be taken up on Monday, 24th April, 2023 in addition to the cases already fixed for the said date.

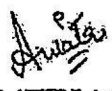
BY ORDER OF THE COURT

Sd/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL
Dated 11.04.2023

Endst. No. 1064-1101/I-G-4/Genl.-I/DHC

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
13. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
14. The Principal District & Sessions Judge (South-East), Saket, New Delhi.
15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The Principal District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The Principal District & Sessions-cum-Special Judge, PC Act CBI Court, Rouse Avenue Court Complex, Deen Dayal Upadhyay Marg, New Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
19. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.

26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, New Delhi.
28. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
29. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
30. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
31. The Secretary, Delhi High Court Legal Services Committee, 35-38, LCB-I, Delhi High Court, New Delhi.
32. Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
33. PS/s to all Hon'ble Judges, Delhi High Court, New Delhi.
34. Joint Director (IT), Delhi High Court for uploading the notification on website and intranet of this Court.
35. JR-cum-P.A to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
36. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
37. All AO (J)s, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
38. Notice Board, Delhi High Court, New Delhi.


ADMN. OFFICER (JUDL.) (GENL.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) :DELHI


No. 12801-12976 /Holidays/Gaz/2023

Dated 12 APR 2023

Sub:- Notification.

Copy forwarded for information & necessary action to :

1. All the Officers of DHJS & DJS of Central District, Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-charges, All Branches, Central District, THC, Delhi.
3. The DDO/Accounts Officer (Central), Tis Hazari Courts, Delhi.
4. The Librarian, Library, Tis Hazari Courts, Delhi.
5. The PRO/ APRO, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
7. The Reader/PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) Tis Hazari Courts, Delhi for uploading on LAYERS.


(KAVERI BAWEJA)
District Judge (Commercial Court) (Central)
Officer In-charge (Judicial Branch, Central)
For Principal District & Sessions Judge (Hqs)